

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1295 OF 2002

STATE OF PUNJAB & ORS.

Appellant (s)

VERSUS

KULDIP SINGH

Respondent(s)

(With appln(s) for permission to place addl. documents on record and office report)

Date: 05/06/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE D.K. JAIN

[VACATION BENCH]

For Appellant(s) Mr. Gagandeep Sharma, Adv.  
Mr. Ajay Pal, Adv.

For Respondent(s) Mr. Collin Gonsalves, Sr. Adv.  
Ms. Jyoti Mendiratta, Adv.

UPON hearing counsel the Court made the following  
ORDER

Heard.

Judgment reserved.

(Parveen Kr. Chawla)  
Court Master

(Vijay Aggarwal)  
Court Master